

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

WEDNESDAY, THE 13TH DAY OF MAY 2020 / 23RD VAISAKHA, 1942

BA NO.2689 OF 2020

(Cr. No.22/2020 of Kuzhalmannam Excise Range, Palakkad District)

Petitioner/Accused:-

Satheesh, s/o Velappan, aged 47 years, Kundukad house,
Naduvath Para PO, Palakkad.

By Advs. Sri. Jacob Sebastian
Sri. K.V.Winston
Sri. Anu Jacob

Respondents/State & Complainant:-

1. State of Kerala, rep. by Public Prosecutor, High Court of Kerala,
Ernakulam-682 031.
2. The Excise Inspector, Kuzhalmannam Excise Range, Alathur
Circle, Palakkad-678 541.

By P.P. Sri.B.Jayasurya (Sr) & Sri. C.K.Prasad

THIS BAIL APPLICATION HAVING BEEN FINALLY HEARD ON
13.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

B.A.No. 2671 of 2020

..2..

P.V.KUNHIKRISHNAN, J.

B.A.No. 2689 of 2020

Dated this the 13th day of May, 2020

ORDER

The learned counsel for the petitioner submitted that he wants to withdraw this bail application.

Hence, this application is dismissed as withdrawn.

Sd/-

**P.V.KUNHIKRISHNAN,
JUDGE**

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